

HIGH COURT OF SIKKIM : GANGTOK
Record of Proceedings

F.A.O No. 04 of 2025

SHRI DHAN BAHADUR THAPA AND ANOTHER

APPELLANTS

VERSUS

STATE OF SIKKIM AND OTHERS

RESPONDENTS

Date: 09-02-2026

CORAM: THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE.

For Appellants

Mr. N. Rai, Senior Advocate.
Mr. Yozan Rai, Advocate.
Mr. Pem Lhamu Lepcha, Advocate.
Ms. Sohitya Kala Limboo, Advocate.

For Respondents

Mr. Zangpo Sherpa, Additional Advocate General.
Mr. S. K. Chettri, Government Advocate.

ORDER

Rai, J.

After hearing Learned Senior Counsel for the Appellants for some time, on account of certain defects in the petition, he seeks to withdraw the Petition with liberty to file afresh.

Not opposed by Learned Counsel for the Respondents.

In view of the submissions, this Petition stands disposed of as withdrawn with liberty to file afresh.

Pending applications, if any, also stand disposed of.

Judge
09-02-2026